

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
COURT - II

(IB)-373(ND)2017

Coram:

**PRESENT:**

**SHRI S. K. MOHAPATRA  
HON'BLE MEMBER (TECHNICAL)**

**SMT. INA MALHOTRA  
HON'BLE MEMBER (JUDICIAL)**

**ATTENDENCE CUM ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRINUNAL ON 13.10.2017.**

**NAME OF THE COMPANY : One Up Trade Pvt. Ltd.  
Vs.  
Arise India Ltd.**

**SECTION OF THE COMPANIES ACT : 9 of IBC, 2016**

**PRESENT:**

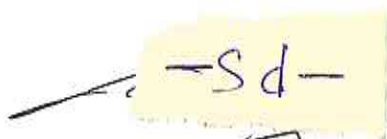
**For the APPLICANT / PETITIONER :-**

**For the RESPONDENT :- Mr. Ashish Agarwal, Advocate**

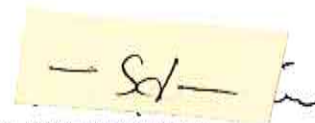
**ORDER**

Learned Counsel for the Respondent has put in appearance through Mr. Ashish Agarwal, Advocate. He requests for some time to file his reply. Let the reply be filed.

List on 23<sup>rd</sup> October 2017 for argument.



**S. K. MOHAPATRA  
HON'BLE MEMBER (T)**



**INA MALHOTRA  
HON'BLE MEMBER (J)**